

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 178 of 2017 (SZ)

Applicant (s)

Mohan Krishna H
S/o Late Sh. Hanumaiah M,
Aged about 38 years, R/o #5,
Chikkasandra, Sapthagiri Engineering
College Road, Hesaragatta main road,
Bengaluru . 560057.

Vs

Respondent (s)

The Union of India
Through the secretary,
Ministry of Law & Justice
(Department of Legal Affairs)
Shastri Bhawan, New Delhi-1 and 4
others.

Legal Practitioners for Applicant (s)

M/s Maithili & Associates

Legal Practitioners for Respondent (s)

Note of the Registry	Orders of the Registrar
Order No.	Date: 22.11.2017 Applicant counsel present. R1, R4 counsel present. R2 side no representation. On request for filing reply of R1, R2 & R4 call on 06.12.2017.  (Tmt. Meena Satheesh) Registrar